THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): All display and classified advertisements of the various Ministries and Departments, except the Railways and the Department of Tourism, are released direct by the Directo-

55

rate of Advertising and Visual Publicity to newspapers and periodicals and not through any private agency. A statement, giving the space taken and the expenditure incurred thereon, during the last two years is laid on the Table of the House.

to Questions

### STATEMENT

|         | Display       |                    | Classified    |                    |
|---------|---------------|--------------------|---------------|--------------------|
| Year    | Space in ems. | Expenditure in Rs. | Space in cms. | Expenditure in Rs. |
|         |               |                    |               |                    |
| 1971-72 | 26.28,800     | 81,54,454          | 16,31,100     | 1,06,94,462        |

### बेंक प्रबन्ध अधिग्रहण विधेयक 1972

\*384. श्री वीरेन्द्र कुमार सखलेचा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को राष्ट्रपति की स्वीकृति के लिए "बँक प्रबंध अधिग्रहण विधेयक" नामक कोई विधेयक मध्य प्रदेश सरकार से प्राप्त हुआ है;
- (ख) यदि हां, तो क्या इसे स्वीकृति दे दी गई है और इसकी सूचना राज्य सरकार को भेज दी गई है; और
- (ग) यदि नहीं, तो वर्तमान स्थिति क्या है ?

### ■(•[MANAGEMENT OF THE BANK ACQUISITION BILL, 1972

- ◆384. SHRI V. K. SAKHLECHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received any Bill named "The management of the Bank Acquisition Bill" from Madhya Pra desh Government for assent by the Presi dent;
- (b) if so, whether assent has been accorded to it and conveyed to the State Government; and
  - (c) if not, what is the present stage ?]

गृह मंत्रालय में राज्य मंत्री (श्री के०सी० पंत): (क) 'मध्य प्रदेश सहकारी बैंक (प्रबंध ग्रहण) विधेयक 1972' नामक एक विधेयक प्राप्त हुआ है।

- (ख) अभी नहीं,श्रीमन्।
- (ग) विधेयक पर विचार किया जा रहा है।

f[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) A Bill called 'The Madhya Pradesh Sahkari Bank (Prabandh Grahan) Vidheyak, 1972' has been received.

- (b) Not yet, Sir.
- (c) The Bill is under examination.]

# CENTRAL SECRETARIAT SERVICE SELECTION GRADE OFFICERS

\*358. SHRI O. P. TYAGI: Will the PRIME MINISTER be pleased to state:

- (a) whether a Select List of Central Secretariat Service Selection Grade Officers for appointment as Joint Secretaries was prepared by the Establishment Board in January 1972;
- (b) whether the Select List has been approved; and
  - (c) if not, the reasons for the delay?
- [ ] English translation,

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir in the February, 1972.

- (b) Yes, Sir.
- (c) Does not arise.

### INDUSTRIAL COMPLEX AROUND HALDIA

\*362. SHRI KALI MUKHERJEE: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECH-NOLOGY be pleased to state:

- (a) whether an industrial complex is proposed to be set up around Haldia; if so the details of the scheme; and
- (b) the steps so far taken and the progress made in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM):(a) and (b) The Government of West Bengal have a proposal to develop Haldia as a large industrial complex. For this purpose the infra-structure around Haldia is expected to be developed at an estimated cost of Rs. 15 crores

Certain measures for the development of the Haldia region are already under implementation. The Petroleum refinery at Haldia is under construction, Haldia Port is expected to be commissioned by June, 1973. Government has approved the setting up of an integrated fertiliser plant (with soda ash and methanol) in the public sector at Haldia. The question of setting up a shipyard in the Haldia region is under active consideration of Government.

1068. [Transfeied to the 5th December, 1972.1

## Loss in industrial production DUE TO FLOODS ETC.

1069. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRIAL DEVE LOPMENT AND SCIENCE AND TECH NOLOGY be pleased to state the quantum of loss in production in industrial Sector due to drought and floods in the year 1972 in various States?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT(PROF. SIDDHESHWAR PRASAD). Reports from State Governments reveal that there has generally been no loss in industrial production directly assessable as pertainning to drought and floods during 1972.

### SCHEME FOR REDEPLOYMENT

1070. DR. BHAI MAHAVIR: Will the PRIME MINISTER be pleased to state:

- (a) whether the words "Hon'ble conditions" and "Satisfactory Placement" find a place in the scheme for re-deployment; and if so, the definition thereof;
- (b) whether the provisions of "Hon'ble conditions" and "Satisfactory placement" were kept/being kept in mind by the Central (Surplus Staff) Cell authorities while providing alternative jobs to the surplus staff; and
- (c) if so, the reasons for not providing "Honourable conditions" and "Satisfactory Placement" to the staff declared surplus from the Office of the Chief Settlement Commissioner, Department of Rehabilitation with effect from the 3 st May, 1972 (A. N.) although the said staff have 15-20 years' service to their credit?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. The scheme for redeployment of surplus staff provides that the surplus staff, during their stay in the Central Cell, would continue to receive pay and allowances in their previous scales. If necessary, where placements have not been decided upon and some delay is anticipated on this account, special leave may be granted to the surplus personnel, which would be on full pay and allowances and would not be debitable to the normal leavs account. The outside limit for such special leave of an individual shall not exceed the prescribed maximum of 6 months. Every effort will be made to arrange individual placemen ts to match the pay scale of the individual with the pay scale of the recipient post as far as posible. Where, however, exact matching is not possible, and the pay